

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

E.P. No.7 of 2014

Dated : 08th December, 2014

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

**Reliance Communication Ltd.Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Anr.
..Respondent (s)**

Counsel for the Appellant (s) : Mr. Hasan Murtaza and
Ms. Malavika Prasad for Petitioner
Counsel for the Respondent(s) : -

ORDER

At the request of learned Counsel for the petitioner the matter is posted for hearing on **09th December, 2014.**

**(Rakesh Nath)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

HCJ/SH